

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 7**  
**(IB)-532(PB)/2017**

**IN THE MATTER OF:**

Punjab National Bank

.... Applicant/petitioner

Vs.

Haridwar Iron & Ispat Rolling Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, CIRP**

**Order delivered on 11.10.2018**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Sh. S. K. MOHAPATRA,**  
**Hon'ble Member (Technical)**

**PRESENTS:-**

For the Applicant/petitioner

: Ms. Shiyani Kadam, Adv. for CoC

For the Respondent

:

**ORDER**

**CA-1018/PB/2018**

This is an application filed under Section 27(3) of IBC for replacing the existing RP Mr. Sanjay Gupta with Mr. Kashi Vishwanathan Shivaraman. The replacement has been approved by the CoC in its meeting held on 04.09.2018 wherein the resolution has been passed by the 100 % voting share by the CoC. The minutes of the aforesaid meeting have been placed on record. The written consent of the new RP namely Mr. Kashi Vishwanathan Shivaraman has also been placed on record.

In view of the above, the prayer made in the application is accepted. The new RP Mr. Kashi Vishwanathan Shivaraman stand appointed in place of the earlier one.

The application stands disposed of.

  
**(M.M.KUMAR)**  
**PRESIDENT**

  
**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**